

IN THE PRINCIPAL BENCH OF CENTRAL
ADMINISTRATIVE TRIBUNAL AT DELHI

REGISTRATION NO. 45/85

Shri Krishan Lal Gulati - Petitioner

Chief Engineer, Delhi
Zone, Delhi Canbt. - Respondents

20-12-85

CONC

Hon'ble Mr. H.P. Bagchi - Judicial Member

Hon'ble Mr. Kaushal Kumar - Member

Present: Shri A.K.Kohli & Shri M.A.Krishnamurthy
Counsel for the Petitioner.

Heard 1d counsel for the petitioner. 1d counsel
for the petitioner requests for withdrawal of the petition.
The petition is accordingly, dismissed as withdrawn, with
permission to file fresh petition.

1. Krishan Lal Gulati
(KAUSHAL KUMAR)

MEMBER

H.P. Bagchi
(H.P. BAGCHI)
MEMBER

20-12-85